

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SOLAPUR TOLLWAYS PRIVATE LIMITED
OPERATING IN CONSTRUCTION TOLL ROAD ACTIVITIES AT SOLAPUR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Solapur Tollways Private Limited PAN - AARCS2958K CIN - U45400WB2012PTC174135
2.	Address of the registered office	Unit No. 617A-N, Block-1, 6th Floor, PS QUBE, Plot No.- IID/31/1, Street No-1111, North 24 Parganas, Rajarhat, Kolkata-700135, West Bengal, India
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	There is an ongoing project at Solapur Maharashtra Karnataka Border Section of NH-9 in the State of Maharashtra on DBFOT basis. Regd. office - Unit No. 617A-N, Block-1, 6th Floor, PS QUBE, Plot No.- IID/31/1, Street No-1111, North 24 Parganas, Rajarhat, Kolkata-700135
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Toll revenue during FY 2024 – INR 87.29 Crore
7.	Number of employees/ workmen	2 (Two) employees (as on 20 December 2024)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending an email at rp.stpl1@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending an email at rp.stpl1@gmail.com
10.	Last date for receipt of expression of interest	14 February 2025* (extended from 11 February 2025)
11.	Date of issue of provisional list of prospective resolution applicants	24 February 2025*
12.	Last date for submission of objections to provisional list	01 March 2025*
13.	Date of issue of final list of prospective resolution applicants	11 March 2025*
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16 March 2025* (subject to receipt of Non-Disclosure Agreement by Eligible PRAs)

15.	Last date for submission of resolution plans	15 April 2025*
16.	Process email id to submit Expression of Interest	rp.stpl1@gmail.com

*subject to ratification by the Committee of Creditors

Note: The Prospective Resolution Applicants who had submitted the EOI in pursuance to the Form G dated 22 January 2025 as published by the IRP, are not required to submit fresh EOIs.



Sanjay Kumar Mishra
(IBBI/IPA-001/IP-P01047/2017-2018/11730)
Resolution Professional
For Solapur Tollways Private Limited
Email – rp.stpl1@gmail.com

Registered with IBBI:
Dreams Complex, 4C- 1605, LBS Marg,
Bhandup (W), Mumbai – 78
[Email: ipsanjaymishra@rediffmail.com](mailto:ipsanjaymishra@rediffmail.com)
AFA valid till 31.12.2025

Date: 12 February 2025
Place: Mumbai